

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati the 27th January, 2022

ORDER

HC.V-34/2020/ 52 /Estt.(Pt) ### The following candidates are temporarily engaged as Law Clerks in the Principal Seat of the Gauhati High Court, Guwahati, against the posts sanctioned by Govt. of Assam vide notification No.JDJ(E)-33/2006/14 dtd. 15.3.2007 and No. JDJ-11016/69/2017-ESTT-JUDL-Judicial/69 dtd. 10.10.2019 at a consolidated pay of Rs.20,000/-(Rupees Twenty Thousand) per month initially for a period of one year with effect from the dates(s) of their joining, subject to the condition that in the event of adverse police verification reports, their engagement will be terminated forthwith without assigning any reason whatsoever.

The candidates shall not have any claim of regular/permanent appointment, whatsoever, as a matter of right and their engagement may be terminated at any time without assigning any reason. Further, they are to submit undertaking in writing at the time of joining with regard to strict adherence to the code of conduct and duties & functions of Law Clerks.

Sl.No	Name of the candidates
1.	Jeherul Islam
2.	Ratul Uzir
3.	Malaya Goswami
4.	Nichinka Upadhyaya
5.	Bidisha Barman
6.	Monisha Das
7.	Neep Saikia
8.	Shehnaz Aziz
9.	Saba Mirza
10.	Tirap Kakati
11.	Purbaja Sarmah
12.	Sivani Gogoi

The aforementioned candidates are directed to submit their medical certificate of fitness from Medical Officer of Government or by any Medical Officer in-charge of a civil station at the time of joining.

The candidates are directed to join their duties within 15 (fifteen) days from the date of receipt of the order.

By order,

Sd/-

REGISTRAR GENERAL

27/1/22